


**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU**

ON 25.09.2020.

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1. R.A. 118/20202. A.S. 128/20193. A.S. 132/20194. A.S. 133/20195. A.P. 26/20206. A.P. 28/20207. M.A. 86/2020 and Connected matters <p><u>CALL ON</u></p> <ol style="list-style-type: none">8. R.A. 231/2020 <p><u>OBJECTIONS</u></p> <ol style="list-style-type: none">9. Misc. 35/2020	<p><u>EVIDNCE</u></p> <ol style="list-style-type: none">1. S.C. 24/20182. S.C. 43/20183. S.C. 193/20184. S.C. 36/20195. S.C. 186/20196. S.C. 243/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>TO HEAR</u></p> <ol style="list-style-type: none">1. M.A. 41/2020	<p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1. S.C.136/20152. S.C. 46/20163. S.C. 71/20174. S.C. 67/2019 <p><u>HEARING</u></p> <ol style="list-style-type: none">5. S.C. 91/20206. Crl.Misc. 1160/20207. Crl.Misc. 1161/20208. Crl.Misc.1164/20209. Crl.Misc.1166/202010. Crl.Misc.1167/202011. Crl.Misc.1174/202012. Crl.Misc. 1177/202013. Crl.Misc. 1181/202014. Crl.Misc.1187/2020


24/9/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 24.09.2020 are posted to 20.10.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by
Hon'ble High Court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 25.09.2020

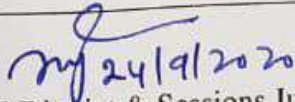
Sl No.	Case No.	Stage
Morning Session		
1	Crl Misc 1130/2020	Objection
2	Crl Misc 1170/2020	Objection
3	Crl Misc 1173/2020	Objection
4	Spl. Case 53/2017	Objection
5	Spl. Case 115/2019	Hearing
6	Crl Misc 1114/2020	Hearing
7	Crl Misc 1172/2020	Hearing
8	Spl. Case 117/2019	Await documents
9	Spl. Case 225/2020	Furnish Surety
10	Spl. Case 121/2017	Furnish Surety
11	Spl. Case 7/2020	HBC
12	Spl. Case 10/2020	HBC
13	Spl. Case 164/2020	HBC
14	Spl. Case 309/2019	FDT

Afternoon Session		
15	Spl. Case 29/2016	Evidence
16	Spl. Case 43/2016	Evidence
17	Spl. Case 427/2017	Evidence
18	Spl. Case 277/2018	Evidence
19	Spl. Case 271/2019	Evidence
20	Spl. Case 399/2019	Evidence
21	Spl. Case 408/2019	Evidence
22	Spl. Case 421/2019	Evidence

Note: Other cases are adjourned as per direction of
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 25-09-2020**

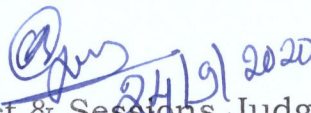
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR EVIDENCE</u></p> <p>1. M.C.104/2020 2. M.C.149/2020 3. M.C.191/2020</p> <p><u>FOR OBJECTION</u></p> <p>4. M.C.145/2020 5. EX.5/2019</p> <p><u>FOR ENQUIRY AN I.A.</u></p> <p>6. M.C.129/2020</p> <p><u>FOR AWAIT TCR</u></p> <p>7. R.A.69/2019 8. R.A.86/2019 9. R.A.149/2019</p>	<p><u>FOR EVIDENCE</u></p> <p>1. SC.268/2018</p> <p><u>FOR ORDER</u></p> <p>2. CRL.R.P.19/2020</p> <p><u>FOR ARGUMENTS</u></p> <p>3. SC.145/2019 4. CRL.MISC.1149/2020 5. CRL.MISC.1178/2020</p> <p><u>FOR FURTHER ARGUMENTS</u></p> <p>6. CRL.MISC.1054/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR REPLY</u></p> <p>10. R.A..83/2019</p> <p><u>FOR EVIDENCE</u></p> <p>11. M.C.170/2020 12. M.C.158/2020 13. M.C.171/2020 14. M.C.228/2020</p> <p><u>FOR FURTHER EVIDENCE</u></p> <p>15. M.C.205/2020</p> <p><u>FOR AWAIT TCR</u></p> <p>16. M.A.35/2018</p>	<p><u>FOR JUDGMENT</u></p> <p>7. SC.108/2018</p> <p><u>FOR AWAIT TCR</u></p> <p>8. CRL.A.36/2019</p> <p><u>CALL ON</u></p> <p>9. SC.229/2019 10. SC.35/2020 11. SC.93/2020</p> <p><u>FOR AWAIT NOTICE</u></p> <p>12. CRL.R.P.5/2019</p> <p><u>FOR OBJECTIONS</u></p> <p>13. CRL.R.P.12/2020</p> <p><u>FOR OFFICE OBJECTION</u></p> <p>14. CRL.R.P.18/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 25-09-2020 are posted to 22-10-2020.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 24/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) R.A. 12/20162) M.A. 18/20173) R.A. 76/20174) R.A. 89/20175) R.A. 135/20176) R.A. 150/20177) R.A. 170/20178) R.A. 173/20179) R.A. 70/201810) M.A. 48/2019 <p><u>Further Evidence:</u></p> <ol style="list-style-type: none">1) M.C. 99/2020 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) Misc 74/20182) M.A. 127/2020 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 4/1997 <p><u>HBC:</u></p> <ol style="list-style-type: none">1) SC 304/2019	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 63/20082) SC 160/20103) CrI.R.P. 15/20164) SC 91/20175) CrI.R.P. 78/20186) CrI.A 6/2019 <p><u>Order:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1120/20202) CrI.Misc. 1152/2020 <p><u>Judgment:</u></p> <ol style="list-style-type: none">1) CrI.A 61/2019 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1195/20202) CrI.Misc. 1165/2020 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1168/20202) CrI.Misc. 1144/2020


24/9/2020
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 62/2019 (HEARING)		SOLADEVANAHALLI POLICE STATION Vs A1. RAJESH	A
2	CrI.Misc. 1180/2020 (NOTICE)		ARUN KUMAR Vs TAVAREKERE POLICE STATION	RAGHAVENDRA S. V.
SS TO WITNESSES				
3	SC 146/2018 (Evidnce)		KUMBALAGUDU POLICE STATION Vs A1. KIRAN KUMAR	
4	CrI.Misc. 1127/2020 (ORDER) IA/1/2020		MAHESH Vs ELECTRONIC CITY POLICE STATION	MANJUNATHA K.
5	CrI.Misc. 1136/2020 (ORDER)		R. PRABHAKAR Vs ELECTRONIC CITY POLICE STATION	NARASAPPA AND AJAY KUMAR
6	CrI.Misc. 1141/2020 (ORDER)		PRAMOD Vs BYADARAHALLI POLICE STATION	MANJUNATH N.
7	SC 32/2014 (JUDGEMENT)		SULIBELE POLICE STATION Vs A1. SRINIVASA .K.N.	
8	SC 27/2020 (HBC)		KADUGODI POLICE STATION Vs A1. GIRIJAMMA	A
9	SC 107/2020 (HBC)		ELECTRONIC CITY POLICE STATION Vs A3. SYED SALMAN	A
10	CrI.Misc. 1076/2020 (Objection)		SHABARI GIRISH Vs THALAGHATTAPURA POLICE STATION	T. SATEESHA
11	CrI.Misc. 1146/2020 (Objection)		R. PRABAKAR Vs ELECTRONIC CITY POLICE STATION	AJAY KUMAR

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 1156/2020 (Objection)		MANOHAR ALIAS MANU Vs WHITEFIELD POLICE STATION	MOHAMMED PASHA C.
13	Crl.Misc. 1185/2020 (Objection)		GAJENDRA Vs CANTONMENT RAILWAY POLICE STATION	V. SHANKARAPPA
14	Crl.Misc. 1142/2020 (Objection)		NARAYANAPPA Vs MADANAYAKANAHALLI POLICE STATION	M. R. MANJUNATHA
15	SC 248/2019 (Furnish Surety by)		KAGGALIPURA POLICE STATION Vs A1. SADIK SARIFF	A

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	P and SC 23/2018 (Evidnce) IA/1/2018		RATHNAMMA Vs K N NARAYNA SWAMY	G H N
2	P and SC 23/2019 (Evidnce)		MUNIYAMMA Vs NILL	N. BALAJI
3	M.C. 250/2020 (Evidnce)		Sowmya M Vs Jayanna L	M V
4	FDP 17/2012 (CALL ON)		K.C.MURALIDHAR Vs CHIKKAPPAIAH	P.M.SIDDAMALLAPPA
5	R.A. 46/2015 (CALL ON) IA/1/2015		CHANDRAPPA Vs MAJAN BI	G. B. SHARATH GOWDA
6	M.C. 112/2020 (Objection)		Veena K S Vs Nagaraju K	T C Sathishkumar
7	R.A. 239/2010 (Further Arguments)		Anjanappa Vs Hanumanthappa	N.R. Jayaprakash
Cases listed below are adjourned due to Covid 19				
8	Misc 92/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	19-12-2020	SHOBHA K. C. Vs MURALIDHAR K. P.	N. SONNE GOWDA
9	Misc 112/2015 (Await Notice) IA/1/2015	19-12-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs ACHCHAMMA, MAJOR	M. V. KINI AND CO.
10	R.A. 155/2016 (Await Notice) IA/1/2016	19-12-2020	H.T.HANUMANTHA RAO, DEAD L.S. BY LRS 1A) H. SHANTHAMMA Vs H.T.KRISHNAMURTHY	VENKATAKRISHNA
11	EX 115/2017 (Await Notice)	19-12-2020	M/S. INDUSIND BANK LTD. REP. BY GPA R. SANNAKALA Vs NARAYANA SWAMY	R. PRABHAKAR
12	R.A. 73/2018 (Await Notice) IA/1/2018 IA/2/2018	19-12-2020	BASAVARAJU. C. Vs CHOKKAPA	S.M. HANUMANTHA RAO
13	Misc 86/2018 (Await Notice) IA/1/2018	19-12-2020	MUNIRANGAIAH Vs N MADHU	KEMPANNA

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.C. 141/2020 (Await Notice)	19-12-2020	Indhu D Vs Babu K	Vijaya Kumar N
15	R.A. 117/2019 (Await Notice)	19-12-2020	SUDHAKA REDDY, DEAD BY LRS VOKOTJA SIDJALAR REDDY Vs SIDDAGANGAMMA	K. KESHAVA MURTHY
16	R.A. 196/2019 (Await Notice) IA/3/2019 IA/1/2019 IA/2/2019	19-12-2020	LALITHAMMA Vs RANGARAJEGOWDA SINCE DEAD BY LRS 1A MUNILAKSHMAMMA	M. SHIVAPRAKASH
17	R.A. 85/2019 (PAPER PUBLICATION) IA/1/2019	19-12-2020	SHIVAMMA Vs GANGANNA, SINCE DEAD BY HIS LRS 1.(A)G.AMBIKA	S V S
18	P and SC 3/2020 (PAPER PUBLICATION)	19-12-2020	VENKATAPATHI Vs NILL	H. HARISH
19	R.A. 89/2018 (Await) IA/1/2018 IA/2/2018	19-12-2020	SHIVAMMA Vs MUNIRAJU	R. DAYANANDA SWAMY